

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.03.2022 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 10 of 2022	Rajeev Lochan Das Vs. Nisharani Mahapatra & Anr.	S. M. Sundaram	Patita P. Bishwal-R1 Neeraj Kr. Gupta-R2
2.	Comp. App. (AT) (Ins) No. 170 of 2022	Vishal Harish Chaudhary (Suspended Director of Corporate Debtor) Vs. Arihant Nenawati (Liquidator of Royal Refinery Private Ltd.)	Saurabh Ajay Gupta	Kaustav Som Arjun Krishnan
3.	Comp. App. (AT) (Ins) No. 210 of 2022	Active Valley Square Welfare Association (Through Its Secretary) Vs. Manish Kumar Gupta (Interim Resolution Professional of AVP Buildtech Pvt. Ltd.) & Ors.	Kapil Payla	
4.	Comp. App. (AT) (Ins) No. 212 of 2022	Kashyap K. Mehta Vs. IDBI Trusteeship Services Ltd. and Anr.	Amish Tandon	
5.	Comp. App. (AT) (Ins) No. 214 of 2022	Dheeraj Wadhawan Vs. Union Bank of India	Mahesh Agarwal	Raunak Dhillon
6.	Comp. App. (AT) (Ins) No. 220 of 2022	ABK HR Services Through Ashok Balwant Karnik Vs. Siddharth Milk Foods (India) Pvt. Ltd. & Anr.	Rajat Kapoor	

7.	Comp. App. (AT) (Ins) No. 221 of 2022	Pramod Kumar Mittal Vs. UCO Bank	Sandeep S. Ladda	
8.	Restoration Application 1 of 2022 in Comp. App. (AT) (Ins) No. 1502 of 2019	Shriyash Kulkarni Vs. Shrid Metal Technologies Pvt. Ltd.	Filji Frederick	

For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 502 of 2019	Nitin Gupta. Vs. Applied Electro-Magnetics Pvt. Ltd. & Ors.	R. K. Gupta	K. Datta Abhishek Anand-R5
10.	Comp. App. (AT) (Ins) No. 387 of 2021	Directorate of Commercial Taxes Vs. Kharkia Steels Pvt. Ltd. & Ors. With	Madhumita Bhattacharjee	Shweta Thakur-R1 & R3 Megha Tyagi-R2
11.	Comp. App. (AT) (Ins) No. 1111 of 2020	Damodar Valley Corporation Vs. Kharkia Steels Pvt. Ltd. & Ors. With	Madhumita Bhattacharjee	Rajshree Kajaria-R1 & R3 Megha Tyagi-R2
12.	Comp. App. (AT) (Ins) No. 119 of 2022	Damodar Valley Corporation Vs. Kharkia Steels Pvt. Ltd. & Anr.	Madhumita Bhattacharjee	
13.	Comp. App. (AT) (Ins) No. 1057 of 2021 & I.A. No. 2804 of 2021	Adriatic Sea Foods Pvt. Ltd. Vs. Suresh Kumar Jain	Vedanta Varma	Anoop P. Awasthi Parthvi Ahuja Prapti Singh-R1
14.	Comp. App. (AT) (Ins) No. 13 of 2022	Nikhil Tandon Vs. Sanjeev Bindal Liquidator of Radhey Sham Tandon Manufacturing Pvt. Ltd. & Anr.	Pulkit Deora	Sanjeev Bindal

For Hearing

15.	Comp. App (AT) (Ins) No. 958 of 2020	Brand Realty Services Ltd. Vs. Sir John Bakeries India Pvt. Ltd.	Pankaj Agarwal	Nishant Awana Devvrat
16.	Comp. App. (AT) (Ins) No. 1104 of 2020	Vikas Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors. With	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2

17.	Comp. App. (AT) (Ins) No. 1105 of 2020	Sapna Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors. With	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2
18.	Comp. App. (AT) (Ins) No. 1107 of 2020	Archana Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors. With	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2
19.	Comp. App. (AT) (Ins) No. 1108 of 2020	Kamlesh Devi Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors.	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2
20.	Comp. App. (AT) (Ins) No. 315 of 2021	Om Prakash Pandey Vs. Indian Overseas Bank & Anr.	Subhasish Bhowmick	Ramesh Chandra Prusti Sukriti Dutta-R1 Rahul Auddy-R2
21.	Comp. App. (AT) (Ins) No. 422 of 2021	Ranasaria Poly Pack Pvt. Ltd. Vs. Uniworld Sugars Pvt. Ltd. & Anr. With	Archi Agarwal Sahil Tagotra	Abhishek Anand Viren Sharma-R1 Mandeep Kalra Paras Mohon Sharma Srishti Tiwari
22.	Comp. App. (AT) (Ins) No. 741 of 2021	Simbhaoli Sugars Ltd. Vs. Pramod Kumar Sharma, Resolution Professional of Uniworld Sugars Pvt. Ltd. & Ors.	Rachit Batra	G.P. Madaan Abhishek Anand Viren Sharma-R1 Pramod K. Sharma-RP Mandeep Kalra-R3
23.	Contempt Case (AT) No. 30 of 2020 in Comp. App. (AT) (Ins) No. 1259 of 2019	Loyal Scaffolding Pvt. Ltd. Vs. Goyala Infra Projects Pvt. Ltd. & Ors.	Sushil Kumar Kabra	Kushagra Bansal-R2 Kushagra Bansal

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By order of Hon'ble Chairperson
-sd/-
Registrar